IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.419
IB/74/ND/2024

IN THE MATTER OF:

Invoice Discounters of Adaptio Facility Management Pvt Ltd Through Mr Arunava Ghosh	…	Applicant
Versus		
Cbre South Asia Private Limited	…	Respondent

Under Section 9 of IBC, 2016

Order delivered on 30.05.2024

CORAM:
SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)
PRESENT:
For the Applicant :
For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is adjourned to **05.07.2024.**

-SD-
DR. SANJEEV RANJAN
MEMBER (TECHNICAL)